

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI
Cause List dated 25.08.2020**

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	M.A.15006/2020	V. Vijayashekara Gowda	N.M.
2	M.A.15004/2020	Chokka Reddy	
3	R.A.15025/2019	K.V.M.	V.S.
4	R.A.15004/2018	L. Subramani	R.M.G.
5	M.A.15034/2020	Mariappa M.S.	
6	M.A.15035/2020	Mariappa M.S.	
7	M.C.15064/2020	T.P. Srinivasa	
8	M.V.C.91/2019	A. Raviprakash	M.V.N.
9	P & SC 15020/2020	N.S.M.	
10	M.C.15159/2020	R. Maregowda	
AFTERNOON SESSION			
1	M.A.15030/2019	A.R.S.R.	J.C.K.
2	M.C.15014/2020	K. Narasimhamurthy	
3	CrI.A.15003/2019	G. Manjunath	P.P.
4	CrI.A.15005/2019	Manjunnath B.R.	P.P.
5	S.C.15002/2020	P.P.	
6	CrI.Misc.15105/2020	Yahathesham	P.P.
7	CrI.Misc.15107/2020	M.H. Chabbi	P.P.
8	CrI.Misc.15108/2020	Ananda H.C.	P.P.
9	CrI.Misc.15109/2020	K.S. Vishwanath	P.P.
10	CrI.Misc.15110/2020	K.S. Vishwanath	P.P.
Judgment \ Orders			
1	R.A.15022/2018	A.R.S.R.	
2	R.A.15045/2018	A.R.S.R.	
3	R.A.15016/2019	R.T.N.	
4	M.C.15091/2020	Venkat C.M.	

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 25-08-2020.

MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	140/18	- Ramadevi V/s. Dyavamma
2.	O.S.	438/20	- Archana V/s. Munegowda
3.	O.S.	342/10	- Jayamma V/s. Byyamma
4.	O.S.	811/14	- R. Anitha V/s. Anjanappa
5.	O.S.	248/09	- Thimmakka V/s. Kenchamma
6.	O.S.	172/09	- Savithamma V/s. Nagarathnamma
7.	O.S.	841/19	- Papanna V/s. Munichikkamma
8.	O.S.	804/14	- Venkatesh V/s. N. Ramadas
9.	O.S.	673/14	- Muniyappa V/s. Muniraju
10.	O.S.	90/13	- Chikkarangappa V/s. Doddarangappa
AFTERNOON SESSION			
11.	O.S.	644/13	- Muralidhar V/s. Karahalli Muniyappa
12.	O.S.	313/18	- Pushpa V/s. Channakrishnappa
13.	O.S.	458/16	- Muniyamma V/s. Kempamma
14.	L.A.C.	221/06	- Srikantaiah V/s. S.L.A.O.
15.	L.A.C.	220/06	- Muniyappanna V/s. S.L.A.O.
16.	L.A.C.	223/06	- Srikantaiah V/s. S.L.A.O.
17.	O.S.	426/16	- B.P. Krishnappa V/s. Venkatesh
18.	O.S.	498/18	- Rathnamma V/s. Ashwathamma
19.	O.S.	353/18	- Chandramma V/s. Babu
New Suits - Plaintiff/Defendants Name			
20.	O.S.	551/20	- Gopalswamy Devalaya Abhivruddhi and V/s. K. Govindarajan Kshemabhivrudhi Sangha


I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka.